

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 4509/2023IA 3319/2023IA 3447/2023IA 3457/2023- 45(1)
IA 2136/2023IA 2159/2023 In C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: IA 4509/2023 Tkt Interiors Exteriors
Private Limited Vs. Vijaykumar V.
Iyer Resolution Professional Of
Future Retail Limited
IA 3319/2023 Vijaykumar V Iyer Vs.
Kishore Biyani
IA 3861/2023 Future Market
IA 3447/2023 Centbank Financial
Services Limited Vs. Vijaykumar V.
Iyer
IA 3457/2023 Vijaykumar V. Iyer Vs.
Tnsi Retail Private Limited
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016&
Rule 11 ofNCLT, 2016**

ORDER

IA 4509 of 2023:-None present for the Applicant. Counsel, Harit L. appeared for the RP. The present Application has been filed for condonation of delay in filing the claim before the RP. Counsel appearing for the RP states at bar that delay in filing the claim, if any, may condoned. In view of the statement made by the Counsel for the RP, delay in filing the claim before the RP is condoned and the RP is directed to verify the claim as per law. Accordingly, **IA 4509 of 2023** is **allowed** and **disposed of**.

IA 3319 of 2023:-Counsel, Harit L. appeared for the RP/Applicant, Counsel, Krishna Baruah a/w Ankit Yadav appeared for the Respondent Nos. 1 and 2, Counsel, Cyrus Ardeshir appeared for the Respondent Nos. 3, 6 and 7 and Counsel, M R Akash Rebehhoa/wSidonesh P. appeared for the Respondent No. 8. Counsel appearing for the Respondent seeks more time to file reply. Time granted, let reply be filed within a period of two weeks from today, by serving an advance copy on the other side, at least two days before the adjourned date. List this matter on **22.12.2023**.

IA 3447 of 2023:-Counsel, Shwetaank Nigam appeared for the Applicant. List this matter for hearing on **22.12.2023**.

IA 3457 of 2023:-Counsel, Harit L. appeared for the RP/Applicant, Counsel, Ankit Lohia appeared for the Respondent No. 1, Counsel, Krishna Baruah a/w Ankit Yadav appeared for the Respondent Nos. 2 and 5 and Counsel, Jash Dalia appeared for the Respondent Nos. 3, 7 and 8. Counsel appearing for the Applicant seeks time to file rejoinder. Time granted, let rejoinder, if any, be filed well before the adjourned date by serving an advance copy on the other side. List this matter on **22.12.2023**.

IA 2136 of 2023 and IA 2159 of 2023:-Counsel, Harit L. appeared for the RP/Applicant, Counsel, Ankit Lohiaa/w Krishna Baruah appeared for the Respondent in IA 2136 of 2023 and 2159 of 2023. Counsel appearing for the parties states that pleadings in the present Applications are complete. List this matter for final hearing on **22.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
09.11.2023
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)